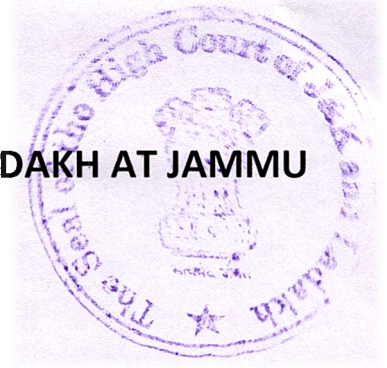


# HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)

\*\*\*

File No.:- Mac App. 28/2021



Titled  
**National Insurance Company Ltd.** ..... Petitioner(s)/Appellant(s)  
V/s  
**Sham Lal and others** ..... Respondent(s)

Notice to the respondent (s): -

5. Mukther Hussain S/o Samunder Hussain  
Resident of Chobrain Tehsil Uri, District Baramulla. (Driver)

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 14.07.2023 10.00 A.M. or the next working day if 14.07.2023 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 18<sup>th</sup> day of May, 2023 at Jammu.

Registrar (Judl.)  
High Court of J&K and Ladakh  
Jammu

No.:- 3585

Dated:- 18-05-23

**Copy of the above forwarded to:**

1. The Editor State Times, Jammu publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.

✓ 2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl.)  
High Court of J&K and Ladakh  
Jammu